

SL. No.13

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO</b>	<b>Contempt Application (IBC)/7/2024 in Company Petition IB/230/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Mahimegha Agritech Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Novel Tech Feeds Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Mahimegha Agritech Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Contempt Application (IBC)/7/2024**

**Present:** Ld. Counsel Mr. N.B. Sudarshan for the Applicant.

Ld. Counsel Mr. M. M. Viswaraj for the Respondent.

Last opportunity is granted for filing of counter. Counter to be filed within 7 days.

**Matter is adjourned to 30.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**